

Annexure-7
Name of the corporate debtor: M/s Nila Logistics LLP ; Date of commencement of CIRP:25.11.2025; List of creditors as on: 17.11.2025

| Sl. No. | Details of claimant Department | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|--------------------------------------|---------------------------|-----------------|----------------|---------------------------|-----------------|------------------------|--------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Employee Provident Fund Organisation | Central | 3.12.2025 | ₹8,52,073.00 | ₹0.00 | NA | No | NA | NA | NA | ₹8,52,073.00 | ₹0.00 | |
| | | | | ₹8,52,073.00 | | | | | | | ₹8,52,073.00 | | |